

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI  
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List  
Dated 02-11-2020

SR. NO .	CASE TYPE	CASE NO.	TITLE	STAGE	NAME OF ADVOCAT E
1	POCSO SPL CASE	425/2015	THE STATE OF MIDC POLICE STATION. Vs SMT. SAMPA VISHWAS ROY AND ANOTHR 01	Final Arguments.	
2	POCSO SPL CASE	224/2015	The State of Sakinaka Police Station. Vs PRAMOD HARIDAS JAISWAL.	Accd s/t u/s 313 on VC or through Ld. Adv.	

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI  
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List  
Dated 03-11-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE	NAME OF ADVOCATE
1	POCSO MA	776/2020	The State of Maharashtra Cuff Parade P. Stn. Vs Nurulamin @ Babu Shahbuddin Shaikh	Filling Affidavit	
2	POCSO SPL CASE	127/2014	The State Navghar P.S Vs Rajkumar Maheshvari Mudada	Accd s/t u/s 313 on VC or through Ld. Adv.	
3	POCSO SPL CASE	155/2015	The State M.I.D.C. Police Station Vs Sayen Satten Das	Accd s/t u/s 313 on VC or through Ld. Adv.	

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI  
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List  
Dated 04-11-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE	NAME OF ADVOCAT E
1	ABA	953/2019	Sushma Sagar Sankat Vs State Agreepada Police Station	Hearing	
2	ABA	954/2019	Jayshree Vikas Maheshkar Vs State Agreepada Police Station	Hearing	
3	POCSO SPL CASE	611/2015	Jokim Jacob Fernandis Vs State L. T. Marg Police Station	Accd s/t u/s 313	

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI  
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List  
Dated 05-11-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE
1	ABA	348/2020	Sohail Mohammad Aslam Shaikh Vs State Antop Hill Police Station	Hearing
2	POCSO SPL CASE	461/2020	The State of Maharashtra through Santacruz Police Station Vs William Bosco Jekinson	Hearing
3	ABA	1051/2020	Prakash Tanaji Yadav and 4 ors. Vs The State of Maharashtra Worli Pstn	Hearing
4	ABA	1087/2020	Laxmi Sudhir Jadhav Vs State Worli Police Station	Hearing

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI  
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List  
Dated 06-11-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE	NAME OF ADVOC ATE
1	ABA	2061/2019	Justin Rodricks Vs State Sewree Police Station	Hearing	
2	ABA	162/2020	Nagesh Gorake Garje Vs Staet Chembur Police Station	Hearing	
3	BA POCSO	1102/2020	Rajeshkumar Zuliya Raut Vs R.C.F Police Station, Mumbai	Hearing	

CITY CIVIL AND SESSION COURT MUMBAIIN THE COURT OF H.H.J. MRS PRITI  
KUMAR (GHULE)COURT 38 ADDL. SESSIONS JUDGE  
Criminal Cause List  
Dated 07-11-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE	NAME OF ADVOC ATE
.			<b>NIL</b>		